

**GOVERNMENT OF INDIA
MINISTRY OF COAL
LOK SABHA
UNSTARRED QUESTION NO. 2929
TO BE ANSWERED ON 10.07.2019**

MoU with Poland

2929. SHRI PARBHUBHAI NAGARBHAI VASAVA :

Will the Minister of COAL be pleased to state:

- (a) whether the Government has signed an MoU with the Ministry of Energy, Republic of Poland recently;
- (b) if so, the details thereof along with its objectives;
- (c) the details of the fund estimated for this;
- (d) the details of the States likely to be covered initially under this programme within the country along with the details of the targets set; and
- (e) whether the Government has included Gujarat in this programme, if so, the details thereof and if not, the reasons therefor?

A N S W E R

MINISTER OF PARLIAMENTARY AFFAIRS, COAL AND MINES

(SHRI PRALHAD JOSHI)

(a) to (e) A non-binding Memorandum of Understanding (MoU), on cooperation in the area of coal mining with an objective to emphasize on coal exploration and exploitation, research and development, clean coal technologies and capacity building, was signed between the Ministry of Coal of the Republic of India and the Ministry of Energy of the Republic of Poland on 04.02.2019. The participants are to bear the respective expenditure related to Working Group meetings and any other activities under this MoU. The Ministry of Coal, Republic of India is the executing agency of the MoU.
